GOVERNMENT OF INDIA MINISTRY OFPANCHAYAT RAJ RAJYA SABHA QUESTION NO09.11.2010

CONSTRUCTION AND RENOVATION OF PANCHAYAT GHAR.

ANSWERED ON

108 Smt. Maya Singh

Will the Minister of COALCOALCOALCOALCOALCOALPANCHAYAT RAJ be pleased to state :-

- (a) the number of village panchayats without having Panchayat Ghar in the country and by when they have been targeted to be provided with Panchayat Ghar;
- (b) the details of the amount released for Panchayat Ghar during the last three years, State-wise;
- (c) whether no fund was released by Government for the construction of Panchayat Ghar during the year 2008-09; and
- (d) the details of funds released for renovation/reconstruction of Panchayat Ghar during the last three years?

ANSWER

MINISTER OF PANCHAYATI RAJ

(Dr. C.P. JOSHI)

(a) to (d): 57743 Gram Panchayats do not have Panchayat Ghars.

Panchayati Raj is a State subject and it is the responsibility of the State Governments to provide adequate infrastructure such as Panchayat Ghars to the Panchayats. Accordingly, States undertake construction of Panchayat Ghars under their own schemes and programmes. Ministry of Panchayati Raj supplements the efforts of the States through the Rashtriya Gram Swaraj Yojana (RGSY), for which States have to contribute 25% of the project cost. The details of fund released to the States under RGSY in 2007-08, 2008-09 and 2009-10 are at Annex-1.

Additionally, the untied development grants under the Backward Regions Grant Fund (BRGF) are also made available to the Panchayats towards bridging critical gaps in local infrastructure which includes construction and renovation/ reconstruction of the Panchayat Ghars. States have been advised to complete the construction of the Panchayat Ghars for all the Panchayats by 31.3.2012.

Annex-1

Annex referred to in parts (a) to (d) of Rajya Sabha Unstarred Question No.108 to be answered on 9.11.2010.

Details of State-Wise Funds Released for Construction/ Renovation of Panchayat Ghars under Rashtriya Gram Swaraj Yojana (RGSY)

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Amount in Rs. crore
Sl. No. State Funds Released
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2007-08 2008-09 2009-10 2010-11 (As on 03-11-2010)
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1 Arunachal Pradesh 0.94
2 Assam
          7.23
3 Chhattisgarh
                                                     6.0
4 Himachal Pradesh
                        2.00
                                  3.83
                                           3.83
5 Karnataka
                                         1.00 2.75
6 Manipur
                 1.14
                  4.92
7 Orissa
8 Rajasthan
                                      3.00
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